

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/146/2016

NAME OF THE PETITIONER(S)

: Nirej V. Paul & another

NAME OF THE RESPONDENT(S)

: The Canning Industries Cochin Limited & 15 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Athiban for petitioner

Petitioner

John

ter Respondent W: 1

For Soitemt Moton, PCS

Thus !

<u>ORDER</u>

Counsel for petitioner present. Proxy representing the PCS on record for respondents present. Both the counsel stated that their senior counsel could not attend before the Tribunal today due to personal inconvenience and prayed time for making submissions. Time extended at their request. Put up on 08.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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